HIGH COURT OF SIKKIM GANGTOK

No.:. 15... /HCS

Dated: 19.06.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble Chief Justice has been pleased to re-constitute the Internal Complaints Committee as per the provisions laid down in Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 as under:

 Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim

Chairperson

Mr. Benoy Sharma,
 Central Project Coordinator,
 High Court of Sikkim

Member

Ms. Sangita Pradhan,
 Deputy Solicitor General of India

Member

4. Ms. Darshana Gurung,
Deputy Registrar (*Judicial*)

Member Secretary

Mrs. Sarlaj Subba,
 Deputy Registrar (*Accounts*)

Member

By Order,

sd/-

Date: 19.06.2025

Registrar General

Memo No:

Copy to:-

- 1. Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim;
- 2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim;
- 3. Ms. Sangita Pradhan, Deputy Solicitor General of India;
- 4. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok;
- 5. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim Gangtok;
- 6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim Gangtok;
- 7. The Chief Secretary, Government of Sikkim, Gangtok;
- 8. The Ld. Advocate General, Government of Sikkim, Gangtok;
- 9. The Additional Advocate General, Government of Sikkim;
- 10. Ms. Darshana Gurung, Deputy Registrar, Judicial Section, High Court of Sikkim;
- 11. Mrs. Sarlaj Subba, Deputy Registrar, Accounts Section, High Court of Sikkim;
- 12. All Sections Head, High Court of Sikkim.

Registrar (Judicial Service)